

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-154/2008/3784/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Nazmee Ayysha Ahmed,
i/c District & Sessions Judge,
Morigaon.

Dated Guwahati, the rd 22 April, 2024.

Sub:- **Special leave.**

Ref:- Your letter No. DJM/2260 dtd. 18.04.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **special leave on 19.04.2024, along with station leave permission, from the evening of 18.04.2024 till the morning of 22.04.2024**. The Civil Judge (Sr. Dvn.) and Assistant Sessions Judge, Morigaon, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-154/2008/3785/A, dated , 22-04-2024

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

